

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

...
OA. No.62 of 1991

Dated New Delhi, this 6th day of January, 1995

Hon'ble Shri J. P. Sharma, Member (J)

Hon'ble Shri B. K. Singh, Member (A)

Shri Jai Singh Dhama
R/o B-8A/298
Janakpuri
NEW DELHI.

... Applicant

By Advocate: Shri G. S. Lobana, Proxy
counsel for Shri S. Murlidhar
Versus

1. The Director of Education
Delhi Administration
Civil Lines, Old Secretariat
DELHI.

2. The Lt. Governor
Delhi Administration
Raj Niwas
DELHI.

... Respondents

By Advocate: None.

O R D E R
(Oral)

Shri J. P. Sharma, M(J)

Shri G. S. Lobana appears as proxy counsel for Shri S. Murlidhar, counsel for the applicant and states that the relief claimed by the applicant in the OA has been granted by the Administration and thus this OA has become infructuous. None appears for the respondents.

In view of the above fact, this OA is dismissed as infructuous, leaving the parties to bear their own costs.


(B. K. Singh)
Member (A)


(J. P. Sharma)
Member (J)

dbc